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# The Society for Advancement for criminal Justice

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# The National University of Juridical Sciences (NUJS), Kolkata

#  Presents

# Qriosity

National Criminal Law Quiz Competition

# 2020

# ABOUT NUJS:

The West Bengal National University of Juridical Sciences is an autonomous National Law University situated in Salt Lake City, Kolkata. Conceptualized by Prof. Madhava Menon, NUJS has gone on to establish a niche for itself in all legal spheres. It is a tier- one law school and has consistently been ranked as one of the top universities in the country.

A pioneer in legal education in India, it attracts some of the best legal minds in the country, faculty and students alike. Its faculty has included in the past, legal luminaries such as Late Justice (Retd.) Altamas Kabir, Prof. Late Shamnad Basheer, Justice (Retd.) Amit Talukdar etc. Currently NUJS is excelling under the esteemed leadership of Prof. Dr. NK Chakrabarti, the present Vice Chancellor of the University. Its alumni have displayed all round excellence, many of whom have gone on to study as some of the most prestigious institutions all over the world, such as Harvard, Oxford and Cambridge, to name a few. Every year, its students are recruited by some of the best international and national law firms, while some go on to build careers for themselves in the judiciary, civil services and politics.

**ABOUT THE SACJ:**

The Society for Advancement of Criminal Justice (SACJ) is a premier academic society under the Student Juridical Association (SJA) at the National University of Juridical Sciences (NUJS), Kolkata. Having been founded almost a decade ago, by Associate Professor Dr. Kavita Singh, who acted as the faculty advisor of the society till 2018-2019, the SACJ focuses on contemporary issues concerning Criminal Law and Justice.

The principles governing the interplay of criminal laws with the society and its conception of morality form the core of the Society. Considering the perennial importance of law and crime in any civilized society and given the increasing awareness regarding individual and collective human rights, the field of criminal justice has attained greater social significance than ever before. The role of criminal justice interventions in producing safe and just societies cannot be overemphasized upon, and the Society aims at fulfilling its greater responsibility towards the society. It allows future lawyers and lawmakers an opportunity to develop a deeper and more holistic understanding of the criminal justice system and the problems that plague it, so as to allow remedial measures to be taken and mitigation mechanisms to be developed. In doing so, the Society follows an interdisciplinary approach that extends to sociological and jurisprudential aspects of criminal justice, as well as to the non-criminal branches of law. In addition to the socio-legal edge of the Society, it is the contemporaneous relevance of its functioning that serves to raise the interest quotient of this Society, making it one of the most active academic societies in the University.

‌The core objective of the society is to foster a holistic research environment related to school of Criminology and Criminal Justice as well as to promote discourse in the area of Criminal Law and its related disciplines. This objective is aimed to achieve by promoting quality academic writing through various competitions like National Criminal Law Essay Writing Competition which has been judged by the likes of Harish Salve, Indira Jaisingh, KTS Tulsi, Siddharth Luthra, Mriganka Sekhar Dutta, Vrinda Grover in the past 2 editions and Judgement Analysis Competition as well as by hosting sessions and talks by eminent lawyers, academicians, jurists and journalists related to this field of law. Some of the guests hosted by the society include Mr. Sushil Tekriwal, an eminent Supreme Court Advocate and a T.V Panelist, Justice Joymalya Bagchi, a sitting judge at Calcutta High Court, Dr. Satyajit Mohanty, DGP Odisha, Indrajeet Dey, an advocate at Calcutta High Court, Ms. Merri Hanson, Founder of Isle Wight Victim’s Services Programme for the Virginia Department of Criminal Justice System, Mr. K Hari Rajan, an IPS officer and many others. Besides that, the Society has at times collaborated with different government agencies like Bureau of Police Research and Development (BPRD), Central Training Detective Institute (CTDI), International Justice Mission (IJM), Indian National Bar Association (INBA) to provide the students a practical exposure of Criminal Law and Justice System by organising different workshops and conferences related to contemporary themes in the subject. Presently the society is functioning under the guidance of its faculty advisor Prof. Faisal Fasih, an assistant professor at NUJS.

## About THE COMPETITION:

The Society for Advancement of Criminal of Criminal Justice (SACJ) at National University of Juridical Sciences (NUJS), Kolkata successfully organized the first ever- national level online quiz competition organized by a National Law University on Criminal Law in the year 2016. Owing to the overwhelming response from students all over the country, we are hereby proud to announce the advent of the fourth edition of QRIOSITY with the objective of cultivating interest among the law as well as non-law students regarding the dynamics of and the current trends prevalent in the field of criminal law. This competition is not all about technicalities of Criminal Legislations of IPC, CrPC or Indian Evidence Act, rather it is about your general awareness about what is taking place in the realm of crimes, criminals, criminal law and criminal justice system.

## RULES :

1.     The competition is open for students pursuing bachelors or master’s degree from any UGC recognized educational institution. The students pursuing Phd, DPhil or any doctorate level courses are however not eligible to participate in the competition. Students are required to participate individually and not in teams.

2.     Interested participants have to register for this competition by paying the registration fee and completing the procedure mentioned in subsequent pages

### Any kind of discrepancy in the registration process may lead to rejection of the request for registration as has been done in past.

3.     The quiz will contain only multiple choice questions. There will be 50 questions in total where each correct answer will fetch 1 mark, while each incorrect answer will lead to negative marking of 0.25 marks.

4.     The quiz will be conducted online via a link that we would be sending to you on the email ID that you would register with us through the registration form. The exact timings shall be intimated to all the participants in advance.

5. All the participants are expected to **complete and submit** the quiz within the specified time, i.e. 15 minutes, failing which, the link would automatically turn inactive and the participants would find themselves unable to submit their responses.

6. The results of the competition shall only be announced at our facebook page at Society for Advancement of Criminal Justice.

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## PRIZES

Winners shall be awarded the following prize money:

1. First Prize: Rs. 2.000/-
2. Second Prize: Rs. 1,500/-
3. Third Prize: Rs-1,000/-
4. Fourth Prize: Rs. 750/-
5. Fifth Prize: Rs. 500/-

 Rank holders shall also be given merit certificates.

Certificates of participation shall be issued to all the other participants.

# PAYMENT DETAILS:

# The Registration fee of the competition is Rs. 100 only.

# Participants can choose to pay their registration fee only through any of the following mentioned modes of payment. Payment done through any other method except the ones mentioned would not be considered and the society would not have any liability to refund it.

# The accepted modes of payment are as follows:

1. Google pay to bank transfer (google pay shall not be done to any mobile given below).
2. RTGS
3. NEFT
4. UPI
5. BHIM
6. Direct account transfer (DBT).
7. **Bank Account details to be taken into account while paying the registration fee is as follows:-**
8. Account Number- 520101247040645
9. Bank Name- Corporation Bank
10. Branch Name- NUJS Branch
11. IFSC Code- CORP0000663
12. Name of A/C Holder or Beneficiary- Society for Advancement of Criminal Justice
13. When paying via Google Pay, please pay only through bank transfer option available in ‘Start a Payment Section’ of Google Pay App. Participants shall not pay to any phone numbers mentioned below.
14. After making the payments, the participants are compulsorily required to fill in the Google Form, the link of which is available. All the questioned must be carefully and correctly responded to.
15. Post filling the google form, the participants shall compulsorily email to qriositysacj@gmail.com with the subject- “Registration for QRIOSITY 2020”. In the body of the mail, name of the participant, year of study, name of college/university/both and name of course pursued shall be mentioned. The screenshot confirming payment shall also be attached to the mail.

**CONTACT:**

For any further information or clarification, please contact:

Email ID: qriositysacj@gmail.com.

Contact nos.: Shreya- 90311-92285,

Mehul Jain- 86970-43792

Deepanshu Agarwal- 81605-23911

Anshul Dalmia- 87671-83025

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